

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 942/2012

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company	Yashdeep Trexim Pvt.Ltd -Vs- Rainey Park Suppliers Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anirban Mitra, Advocate
2. S. Ghosh, Advocate
3. A. Banerjee, Advocate
4. S. Choudhury, Advocate
5. A. De., Advocate

Respondents No.17.

Anirban Mitra
12/12/2017.

Pranab K. Ray, Sr. Adv
Sankarshan Sankar, Adv
Rajib Mallick, Adv
Rakesh Sankar, Adv

} Petitioners

Rakesh Sankar
12/12/2017

1. ANIRBAN RAY, Adv
2. ARIF ALI, Adv

} R 2, 3, 4

A. AG
12/12/17

/ P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
2, 3, 4 and 17 are present.

List it on 13/02/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)